

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan): (a) No, Sir.

(b) No air-conditioned Inspection Carriages are to be built during the Third Five Year Plan.

Goods Lost in Transit

1584. { Shri Ramshekhar Prasad
Singh:
Shri Sidheshwar Prasad:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that 23 boxes loaded with arms were booked from Maniharighat Railway Station on 18th November, 1962 for Ichhapur;

(b) whether it is also a fact that out of aforesaid 23 boxes, only 22 boxes reached there and one was missing which has not been found out as yet; and

(c) if so, the action Government propose to take in the matter?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) to (c). 23 boxes loaded with arms were booked Ex. Rangapara North and not Maniharighat to Ichhapur on 15-11-1962. 22 boxes reached Ichhapur on 21-11-62 and the remaining one on 11-1-63 and were delivered to the consignee Commanding Officer, Rifle Factory, Ichhapur on 21-11-62 and 12-1-63 respectively.

12 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF WORKING OF INDUSTRIAL AND COMMERCIAL UNDERTAKINGS OF CENTRAL GOVERNMENT

The Deputy Minister in the Ministry of Finance (Shri B. R. Bhagat): I beg to lay on the Table a copy of Annual Report of the working of Industrial and Commercial Undertakings of Central Government for the year 1961-62. [Placed in Library, see No. LT-1080/63].

NOTIFICATIONS UNDER ESSENTIAL COMMODITIES ACT

The Deputy Minister in the Ministry of Food and Agriculture (Shri A. M. Thomas): I beg to lay on the Table a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

- (i) The Rice (Uttar Pradesh) Second Price Control (Second Amendment) Order, 1963, published in Notification No. GSR. 512 dated the 22nd March, 1963;
- (ii) The Delhi Roller Flour Mills Wheat Products (Price Control) Amendment Order, 1963, published in Notification No. GSR. 571 dated the 29th March, 1963;
- (iii) The Indian Maize (Temporary Use in Starch Manufacture) Amendment Order, 1963, published in Notification No. GSR 576 dated the 30th March, 1963.

[Placed in Library, see No. LT-1081/63].

12.01 hrs.

ESTIMATES COMMITTEE

THIRTY-FOURTH REPORT

Shri Dasappa (Bangalore): I beg to present the Thirty-fourth Report of the Estimates Committee on the Ministry of Mines and Fuel—the Indian Refineries Limited, New Delhi.

12.04½ hrs.

OPINIONS ON BILL

Shri J. B. S. Bist (Almora): I beg to lay on the Table Paper No. II to the Bill further to amend the Hindu Succession Act, 1956, which was circulated for the purpose of eliciting opinion thereon by the direction of the House on the 22nd June, 1962.